

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).898/2009

(From the judgment & order dated 18/11/2008 in CRR No. 523/2008
of The HIGH COURT OF CALCUTTA)

JEFFREY J.DIERMEIER & ANR. Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ANR. Respondent(s)

(With appln(s) for stay and office report)
(For final disposal)

Date: 14/09/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr.Shanti Bhushan, Sr.Adv.
Ms. Nitya Ramakrishnan, Adv.
Mr.Rajendra Kr., Adv.
Ms. Latha Nair, Adv.
Ms.Priya Rao, Adv.
Mr. Sanjai Kumar Pathak,Adv.For Respondent(s) Mr.K.K. Venugopal, Sr.Adv.
Mr.Y. Ramesh, Adv.
Ms. Y. Vismai Rao, Adv.
Mr.Ankur Talwar, Adv.
Mr. Y. Raja Gopala Rao,Adv.Mr. H.K. Puri ,Adv
Ms.Priya Puri, Adv.
Mr.U. Banerjee, Adv.
Mr.V.M. Chauhan, Adv.
Mr.S.K. Puri, Adv.UPON hearing counsel the Court made the following
O R D E R

List for final disposal on 10th November, 2009.

Interim order to continue.

[Usha Bhardwaj]
Court Master[Pushap Lata Bhardwaj]
Court Master